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Title: Election of One Member from Lok Sabha to the Indian Council of Medical Research, New Delhi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to move the following -

"That in pursuance of sub-rule (18) of rule 15 and sub-rule (2) of rule 18 of the Rules, Regulations and Bye-Laws of Indian Council of Medical Research, New Delhi, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Body of the Indian Council of Medical Research, New Delhi *vice* Dr. (Smt.) Kruparani Killi, appointed as Minister, subject to the other provisions of the said Rules."

MADAM SPEAKER: The question is:

"That in pursuance of sub-rule (18) of rule 15 and sub-rule (2) of rule 18 of the Rules, Regulations and Bye-Laws of Indian Council of Medical Research, New Delhi, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Governing Body of the Indian Council of Medical Research, New Delhi *vice* Dr. (Smt.) Kruparani Killi, appointed as Minister, subject to the other provisions of the said Rules."

*The motion was adopted.*

...(Interruptions)